COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 276 OF 2015

Dated: 13th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

West Bengal State Electricity Distribution Company Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up. List the matter on **14.08.2018**.

COURT MASTER